

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/01093/2017

Jabalpur, this Thursday, the 13th day of December, 2018

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. Anil Kumar Shukla, S/o Shri S.N. Shukla, aged about 43 years, R/o Ranayra Palace, Mayur Colony, Gali No.2, Sanjeet Road, Mandsaur, District Mandsaur (M.P.) – 458002.
2. Malay Kumar Nath, S/o Shri Makhan Chandra Nath, aged about 45 years, R/o Q.No. F-1/T-III, Narcotics Colony, Neemach, District Neemach (M.P.) – 458441.
3. Narendra Kumar Arya, S/o Late Laxmi Chand, aged about 50 years, R/o 118, Agrasen Nagar, Mandsaur, District Mandsaur (M.P.) - 458001

-Applicants

(By Advocate – None)

V e r s u s

1. Union of India, Central Board of Excise & Customs, North Block, New Delhi – 110001.
2. Central Bureau of Narcotics through its Commissioner, 19, The Mall, Morar, Gwalior, District Gwalior (M.P.)-474006.

-Respondents

(By Advocate – None)

O R D E R (O R A L)

By Navin Tandon, AM.

None for the applicants.

2. It is seen that there has been no representation on the part of the applicants on four consecutive occasions, i.e. 27.02.2018,

04.05.2018, 20.07.2018, 20.09.2018 and today. Thus, it appears that the applicants have lost interest in prosecuting this case anymore.

3. Accordingly, we are left with no other option but to dismiss this Original Application for want of prosecution. Hence, the O.A is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-